

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.8/BB/18	-	For compliance of additional information raised by Registry	252(3)	Pixel Estate Services Pvt Ltd

SL. NO.	NAME (IN CAPITAL)	REPRESENTATION TO WHOM	SIGNATURE
	BINOU MADHAVA K G	PETITIONER	K. R. Ramesh
	ACS 50748		
	COP 18800		
	mob: 74060 78555		
		PIXEL ESTATE SERVICES PVT.	

ORDER

PCS for Petitioner Company is present. He reported that, he has submitted compliance memo in the registry yesterday. Hence, notice is ordered to be issued to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner Company is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. Meanwhile, PCS for Petitioner Company is directed to file Affidavit as per directions of the Tribunal. List it on 09/02/2018.

Member (T)

Member (J)